

है। दिल्ली नगर संबन्धन की भावी आवश्यकताओं की पूर्ति हेतु दिल्ली के द्वितीय बृहत्त योजना तैयार करने के लिए भी अध्ययन किए गए हैं।

#### कमला बालान तटबन्धों का विस्तार

993. श्री राम सेबक हजारी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि सरकार का बिहार में कमला बालान तटबन्ध को दरजिया से निलकेश्वर तक बढ़ाने का विचार है।

कृषि और सिंचाई मन्त्री (श्री सुरजीत सिंह बरनाला) : बिहार सरकार द्वारा सूचित किया गया है कि कमला बालान तटबन्ध का दरजिया से लगभग 16 किलोमीटर तक विस्तार करने की एक स्कीम पर जिसके लिए अभी जन-वैज्ञानिक ग्रांफंडे डकट्टे किए जा रहे हैं, उनके द्वारा विचार किया जा रहा है।

#### Unrest in Educational Institutions

994. SHRI S. R. DAMANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the nature of unrest in educational institutions at several places since the lifting of emergency;

(b) what are the grievances of the students and or teachers concerned and what action is taken thereon; and

(c) whether any national policy is being worked out to maintain peace in Universities and other educational institutions, and if so, its broad features?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). There have been

several cases of disturbances in educational institutions during the last 2-3 months. At some places there have been violent incidents involving assaults, gherao, demonstrations, strikes etc. The demands of students include postponement of examinations, revival of students unions, promotion to next higher classes without examination and readmission of students expelled during emergency. The demands of teachers include improvement in service conditions and action against authorities who are alleged to have committed excesses during the emergency.

While the situation is being watched, the State Government have been requested to look into the representations and complaints made by the students and teachers and to take immediate action for the redressal of the legitimate grievances. They have been requested to initiate action immediately so that an atmosphere conducive for the maintenance of peace can be created by the time the educational institutions reopen after the summer vacation.

#### Productivity of Land

995. SHRI K. LAKKAPPA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are taking any steps to maintain productivity of land;

(b) whether any instructions have been issued to different agricultural universities of the country in this regard; and

(c) if so, facts thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) and (c). No specific instructions have been issued to the Agricultural Universities. However, the

Agricultural Universities are conducting research on the maintenance of productivity of land as part of their normal research programme, as a result of which recommendations on the balanced use of fertilisers and application of micro-nutrients, etc. have been evolved.

#### Narmada Waters

996. PROF. P. G. MAVALANKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Narmada Waters Issues is still before the Tribunal for further hearings and arguments;

(b) if so, the broad outlines of the progress of work completed so far, and the time-limit by which the Tribunal is to give its judgement;

(c) whether a fresh move is a foot for amicable settlement of this long standing dispute among the 4 States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan, by referring the who'e matter to the new Prime Minister for his Award;

(d) if so, broad details thereto; and whether Government have urged the Tribunal to expedite its work of hearings and judgement?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) The party States, namely, Gujarat, Madhya Pradesh, Maharashtra and Rajasthan have argued the initial stage of the case. Further arguments by Gujarat are now proceeding. The Tribunal has indicated that it might submit its report in a year or thereabout.

(c) No, Sir.

(d) The question does not arise in view of the reply to (c) above.

The Tribunal has indicated that every effort is being made by it to complete the work as expeditiously as possible.

#### Price for Procurement of Basmati Rice

997. SHRI GHULAM MAHAMMAD KHAN:

SHRI K. MALLANNA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Union Government have fixed new prices for procurement of basmati rice for the Central pool;

(b) whether arrivals of basmati rice in market are much lower than last year; and

(c) if so, the rates Government have fixed for the basmati rice, State-wise?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). Yes, Sir. Prices for procurement of basmati rice have been fixed in respect of Punjab and Haryana. Market arrivals of basmati rice during 1976-77 season have been less as compared to arrivals during the 1975-76 season.

(c) The prices for procurement of basmati rice for the Central Pool for 1976-77 season for Punjab & Haryana have been fixed as under:—

(Price per quintal)

State	Superior Basmati Grade-I	Superior Basmati Grade-II
	Rs.	Rs.
Punjab .	175.50	172.50
Haryana .	175.50	172.50